ITEM NO.27 COURT NO.3 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 23301/2025

AHMED TAREK BUTT & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date : 01-05-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Dr. Nanda Kishore, AOR
Mr. Danish Saifi, Adv.
Mr. Chetan Ramesh, Adv.
Mr. Arvind Ramesh, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Shafik Ahmed, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

List tomorrow i.e., on 02.05.2025.

(NITIN TALREJA) (PREETHI T.C.)
ASTT. REGISTRAR-cum-PS ASSISTANT REGISTRAR

Signature Not Verified
Digitally signed by NITIN TALREJA
Date: 2025.05.01 16:49:00 IST
Reason: